

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 109 of 2016 (SZ)

Applicant(s)

Mr. B. Ramraja, Muthialpet
Puducherry

Respondent

Vs. The Chairman, National Coastal Zone
Management Authority, Ministry of
Environment, Forests & Climate Change,
New Delhi and 4 others

Legal Practitioners for Applicant(s)

M/s. K.A. Mariappan and
Anbarasu

Legal Practitioners for Respondents

Mr. G.M. Syed Nurullah Sheriff for R1
M/s. M.K. Subramanian &
P. Velmani for R2
Mr. E. Manoharan for R3
Mrs. H. Yasmeen Ali for R4
M/s. S. Bhagavan, S.A. Gandhi and
R. Nepoliyan for R5, R6 and R7

Note of the Registry	Orders of the Tribunal
Order No. 2	<p>Date: 25th July, 2017</p> <p>There is no representation on behalf of the applicant today also. On 26.05.2017 also there was no representation.</p> <p>The learned counsel appearing for respondent Nos.5 to 7 submitted that the respondents have got all the clearances required and therefore the application will not survive.</p> <p>As the Expert Member is not available, final orders cannot be passed today.</p> <p>List the matter for final arguments on 01.09.2017.</p> <p>It is made clear that if the applicant continues to be absent, we will be constrained to dismiss the application for default.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>